## <u>In the National Company Law Tribunal, New Delhi</u> Registrar

CP No. 187/2016

SECTI.ON OF THE COMPANIES ACT: 391 (2) & 394

## In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... Petitioner

Order deliver on 31.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Atul Patni, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : Ms. Tania Sharma, Company Prosecutor

## **ORDER**

Original report of RD has yet not been filed. The petitioner has also not filed compliance report of the order of Hon'ble High Court of Delhi dated 8.3.2016.

The representative of RD and the petitioner are directed to file the aforesaid documents.

List the matter on 15.09.2017.

(Shiv Ram Bairwa) Registrar